

HYDERABAD.

**AND**

- 1) The Union of India  
represented by the Secretary to  
Govt. Personnel & Training  
Ministry of Personnel & Training,  
Govt. of India, New Delhi.
- 2) Union Public Service Commission  
represented by its Secretary,  
Dholpur House, New Delhi.
- 3) The Govt. of Andhra Pradesh,  
represented by its Chief Secretary  
Secretariat Buildings, Hyderabad.
- 4) The Govt. of Andhra Pradesh,  
represented by its Spl. Chief  
Secretary to Government,  
Revenue Dept, Secretariat, Hyd.

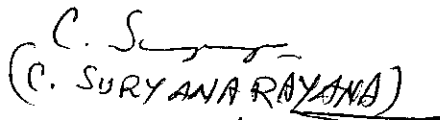
DEPONENT

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That I have no objection if the selection committee reviews my case for 1985 by following the same procedure which they had adopted at the time of drawal of original select list in December 1985. I also submit that I do not wish to challenge the result of review.

  
DEPONENT.

Solemnly affirmed this the 14<sup>th</sup>  
day of November 1994 and the  
deponent has signed his name  
in my presence at Hyderabad.

  
(C. SURYANA RAYANA)  
ADVOCATE, Hyderabad

**ORIGINAL**  
**GENERAL**

IN THE CENTRAL ADMINISTRATIVE  
TRIBUNAL HYDERABAD BENCH AT  
HYDERABAD, MP.

M.A. NO. 9351 1994.

O.A. NO. 1971 1992

~~Petition to condone delay of~~  
~~days in filing counter affidavit~~

Permission to file Affidavit

Mr. \_\_\_\_\_

~~Sr. Addl. Standing Counsel for C.G./Rlys.~~

Mr. A.P.V. Subbaiah

Counsel for the applicant (s) P-in-Person

Mr. N.R. Dura Raj

Mr. D.P.R. Reddy